

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1488 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar	Divyansh Jain
2.	I.A. No. 1493 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd.	Aman Bajaj

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